

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):

(a) Three Kannada feature films were telecast by Delhi Doordarshan during the current year.

(b) and (c). No fixed time is allocated by Delhi Doordarshan to any language including Kannada. Kannada programmes are telecast on rotational basis from Delhi Kendra in the chunk for regional languages, in addition to telecast of Kannada films in the National Network and Kannada programmes in the second channel.

Protection of Seniority of Persons on Deputation Under Centrally Sponsored Programmes

4824. **DR. LAXMINARAYAN PANDEYA:**
SHRI CHETAN P.S. CHAUHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether his Ministry had registered names of the employees of various organisations like Engineering Projects India Ltd., Rural Electrification Corporation, National Lignite Corporation, NALCO, AIIMS, Delhi University, BHEL and State Government Departments like UPSEB, RSEB, HSEB etc. for foreign assignments under various centrally sponsored programme like ITEC during 1983 to 1998 on their panel of experts with a no objection certificate from their respective employers:

(b) if so, the details thereof;

(c) whether there had been any instances where the seniority and pay of any of the above deputationist was not protected by the parent departments inspite of submission of no objection certificate by such de-

partments before the selection of such candidates for foreign assignments; and

(d) if so, the details of such employees and the reasons for violating the orders and the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) Yes, Sir. The names of employees of various organisations had been registered for foreign assignments under various centrally sponsored programmes like ITEC during 1983 to 1988 after these were duly forwarded by their employers.

(b) The details are not available as the records pertaining of this period have been weeded out.

(c) According to the available record, there is one case where the seniority of an officer deputed under the ITEC programme was not protected by his employer.

(d) The case relates to Shri Sudhir Kumar of BHEL. He has filed a Civil Suit in the Delhi High Court, which is being defended. The matter is sub-judice.

Import of Films

4825. **SHRI CHETAN P.S. CHAUHAN:**
SHRI DATTATRAYA BANDARU:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of foreign films imported during January to July, 1991;

(b) the amount spent thereon: